

DIVISION BENCH

ITEM NO.2

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

CP (CAA) No.04/ALD/2024 IN CA (CAA) No.16/ALD/2023

(Second Motion)

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 25th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	UDIT VYAPAR PVT LTD. WITH KHUN KHUN JI ORNAMENTS PVT. LTD.
UNDER SECTION	230/232 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Adesh Tandon, Adv.

: For Petitioner Companies

ORDER

- 1. At the request of Ld. Counsel, Sh. Adesh Tandon representing the Petitioner Companies, the matter is adjourned for further hearing on 2nd May, 2024.**

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

25th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*